

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
C.P. (IB)/178(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

THREE CIRCLE PAPER CORPORATION
V/S
DIYAN PAPERS LLP

.....Applicant

.....Respondent

Order delivered on: 08/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Rhea Sevak, Adv. Mr. Arjun Sheth, Adv.
For the Respondent :

ORDER

Heard Ld. Counsel for the applicant. She is directed to file written submissions within one-week.

List for further consideration on 05.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)